

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 02.04.2019 (TUESDAY)**

**Court II**  
**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawa Moorthy-RP R. Vijaya Kumar
2.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Ors.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)

**For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 323 of 2019	Neeraj Jain Vs. Yes Bank Ltd & Anr	Nikhil Singhvi	
4.	Comp. App. (AT) (Ins) No. 324 of 2019	Insolvency and Bankruptcy Board of India (IBBI) Vs. Rishi Prakash Vats & Ors.	Vikas Mehta	
5.	Comp. App. (AT) (Ins) No. 325 of 2019	Phoenix ARC Pvt Ltd. Vs. Ketulbhai Ramubhai Patel	Pai Amit	
6.	Comp. App. (AT) (Ins) No. 326 of 2019	Navneet Chaurasia Vs. Lanco Infratech Ltd & Ors	Surbhi Mehta	
7.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhaveshtexco Fab Pvt Ltd	Swarnendu Chatterjee	
8.	Comp. App. (AT) No. 85 of 2019	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	Diwakar R. Singh	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	Gautham Singhal-R2
10.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar-R(1-3)
11.	Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi Kapoor	Pradeep Dahiya (R1 & R2)
12.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen

13.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	Shreya Kohli
14.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India	M.Theepa	R. S. Lakshman (R-SBI)
15.	Comp. App. (AT) (Ins)No. 87 of 2019	C.Satyanarayana Vs. Sri Vasudevan	P.V. Yogeswaran	
16.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	Mithun Shashank
17.	Comp. App. (AT) (Ins) No. 145 of 2019	Orchid Industries Pvt Ltd. Vs. Stanfab Apparels Pvt Ltd.	Atham Legal	
18.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
19.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd &Ors.	Yashvardhan Bandi	
20.	Comp. App. (AT) (Ins) No. 214-215 of 2019	State Bank of India Vs. Brijender Singh Deswal & Ors.	Jitendra Kumar	Nibruti Samal-RP
21.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
22.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	Y. Suryanarayan (R1, R3 & R4) M.L.Sharma (R2)
23.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
24.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
25.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
26.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

27.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	M.M. Sharma	Sanyat Lodha-R1
28.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sanjeev Kumar Singh	Sanyat Lodha- R1
29.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. <b>With</b>	Sindoorra VNL	Sanyat Lodha- R1 Manu Krishnan-R3
30.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
31.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
32.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	Sanyat Lodha- R1
33.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Bhushan V.Mahadik	
34.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sushil Shukla	Saurabh Mishra
35.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors <b>With</b>	Gautam Shahi	Navdeep Singh Suhag-CCI
36.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. <b>With</b>	Naveen Chawla	Saurabh Mishra-CCI
37.	Competition. App. (AT) No. 92	Mawana Sugars Ltd. Vs.	P.K. Bhalla	

	of 2018	Competition Commission of India & Anr. <b>With</b>		
38.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. <b>With</b>	Rishi Agrawala	
39.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Avdhesh Bairwa	Saurabh (R-CCI)
40.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	Pankaj Bhagat	Sanyat Lodha
41.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. <b>with</b>	Anil Kumar Mishra	Sanyat Lodha
42.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Pankaj Bhagat	Sanyat Lodha
43.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. <b>with</b>	Pankaj Bhagat	Navdeep Singh Suhag-R1
44.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	

#### For Hearing

45.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
46.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3

**After the above**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar

**For Hearing**

2.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. <b>With</b>	G.Ramakrishna Prasad	K. Sharat Kumar
3.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. <b>With</b>	Mohd. Wasay Khan	GouthamShivshan kar (R1 to R9), Anandh K (R19 to 22)
4.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. <b>With</b>	John Mathew	GouthamShivshan kar (R2-10)
5.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshan kar
6.	Comp. App. (AT) No. 20 of 2019	Alliance Commodities Pvt Ltd Vs. Office of Registrar of companies, West Bengal	Aaditya A. Pande	Vikram Singh

**For Hearing (Part Heard)**

7.	Comp. App. (AT) No. 44 of 2018	Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	JeeveshNagrath Hitesh Sachar Anju Jain
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**By Order**

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**Assistant Registrar**